

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA 1863(MB)2024 IN
C.P. (IB)/78(MB)2022**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Dbs Bank India Limited
Vs
Arun Tulsidas Kharat

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Devul Dighe, Ld. Counsel for the Petitioner present.
2. Counsel for the Petitioner submits that the main company petition is listed on 13.05.2024.
3. List this matter for hearing on **13.05.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)